

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SUPREME OVERSEAS EXPORTS INDIA PVT. LTD.

Sl. No.	Particulars	Details
1.	Name of corporate debtor	Supreme Overseas Exports India Pvt. Ltd.
2.	Date of incorporation of corporate debtor	04/09/1998
3.	Authority under which corporate debtor is incorporated /registered	ROC - Bangalore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U19111KA1998PTC024166
5.	Address of the registered office and principal office (if any) of corporate debtor	44/1, 16th Cross, K.R.Road, Jayanagar, 7th Block, Bangalore KA 560082, INDIA
6.	Date of closure of Insolvency Resolution Process	23/04/2024
7.	Liquidation commencement date of corporate debtor	24/04/2024
8.	Name and registration number of the insolvency professional acting as liquidator	Smt. Ramanathan Bhuvaneshwari, IBBI Registration No. IBBI/IPA-002/IP-N00306/2017-18/10864
9.	Address and e-mail of the liquidator, as registered with the Board	Address: C-006, Pioneer Paradise, 24th Main Road, 7th Phase, JP Nagar, Bangalore - 560078 Mobile - 0 99455 27606 Email- bhoona.bhuvan@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: C-006, Pioneer Paradise, 24th Main Road, 7th Phase, JP Nagar, Bangalore - 560078. Email: Supremeoverseasliquidation@gmail.com
11.	Last date for submission of claims	24/05/2024

Notice is hereby given that the National Company Law Tribunal, Bengaluru Bench has ordered the commencement of liquidation of the **M/s Supreme Overseas Exports India Private Ltd.** on 24/04/2024.

The stakeholders of **M/s Supreme Overseas Exports India Private Ltd.** are hereby called upon to submit their claims with proof on or before 24/05/2024, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator :

s/d

Smt. Ramanathan Bhuvaneshwari

Date and place:

27/04/2024 , Bengaluru

Ms. RAMANATHAN BHUVANESHWARI
INSOLVENCY PROFESSIONAL (IP)
IP Regn. No. IBBI/IPA-002/IP-N00306/2017-18/10864